

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 8 of 2012 &
IA No. 8 of 2012**

Dated : 21st March, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Electricity Board ...Appellant (s)
Versus
Madras Cements Ltd. & Anr.Respondent(s)**

Counsel for the Appellant(s): Mr. S. Vallinayagam

Counsel for the Respondent(s): Mr. Srinivasa Murthy

ORDER

Written Submissions have been filed by the Respondent also today.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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